

**FORM B****PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES**

(Under Regulation 7 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Date: 22.07.2024

To  
Shri Rajiv Khurana, Interim Resolution Professional.  
Registration No. IBBI/IPA-001/IP-P00126/2017-2018/10268,  
Email – [ip.rajivkhurana@gmail.com](mailto:ip.rajivkhurana@gmail.com)  
Address- 1299, Sector 15 B, Chandigarh, Chandigarh, 160015  
Phone- 9815547399

From  
Assistant Commissioner of State Tax,  
Jalandhar -1, Dept. of Excise & Taxation, Government of Punjab,  
GST Bhawan, Near Regional Passport Office, Jalandhar.

**Subject:** Submission of proof of claim.

Sir,

I, Assistant Commissioner of State Tax, Jalandhar -1, Government of Punjab, hereby submits this proof of claim in respect of the corporate insolvency resolution process in the case of M/s Laggar Industries. The details for the same are set out below:

PARTICULARS		
1.	NAME OF OPERATIONAL CREDITOR	ASSISTANT COMMISSIONER OF STATE TAX, JALANDHAR-1, DEPARTMENT OF EXCISE & TAXATION, GOVERNMENT OF PUNJAB
2.	IDENTIFICATION NUMBER OF OPERATIONAL CREDITOR  (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION. IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	OF NA
3.	ADDRESS AND EMAIL ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE	DEPARTMENT OF EXCISE & TAXATION, GST BHAWAN, NEAR REGIONAL PASSPORT OFFICE JALANDHAR. <a href="mailto:AETCJAL1@PUNJAB.GOV.IN">AETCJAL1@PUNJAB.GOV.IN</a>
4.	TOTAL AMOUNT OF CLAIM  (INCLUDING ANY INTEREST AS AT THE INSOLVENCY COMMENCEMENT DATE)	AMOUNT- 19869114 INTEREST AS ON 01.05.2024-44964 TOTAL AMOUNT- 19912078

  
Asstt. Commissioner of State Tax  
Jalandhar-1

PARTICULARS	
5.	<p>DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED.</p> <p>CERTIFIED COPY OF ASSESSMENT ORDER NO. 45 DATED 28.10.2015, FOR FY- 2010-11, CERTIFIED COPY OF ASSESSMENT ORDER NO. 462 DATED 20.11.2019, FOR FY- 2012-13</p> <p>CERTIFIED COPY OF ASSESSMENT ORDER NO. 122 DATED 20.11.2023, FOR FY- 2016-17 CERTIFIED COPY OF GST DRC-07 REFERENCE NO. ZD030823002574Q DATED 06.08.2023, FOR FY- 2017-18</p> <p>CERTIFIED COPY OF GST DRC-07 REFERENCE NO. ZD0303240270418 DATED 24.03.2024, FOR FY- 2018-19</p>
6.	<p>DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OR ORDER OF SUIT OR ARBITRATION PROCEEDINGS</p> <p>NA</p>
7.	<p>DETAILS OF HOW AND WHEN DEBT INCURRED</p> <p>DETAILS ARE MENTIONED IN CERTIFIED COPY OF ASSESSMENT ORDER NO. 45 DATED 28.10.2015, FOR FY- 2010-11, CERTIFIED COPY OF ASSESSMENT ORDER NO. 462 DATED 20.11.2019, FOR FY- 2012-13</p> <p>CERTIFIED COPY OF ASSESSMENT ORDER NO. 122 DATED 20.11.2023, FOR FY- 2016-17, CERTIFIED COPY OF GST DRC-07 REFERENCE NO. ZD030823002574Q DATED 06.08.2023, FOR FY- 2017-18 &amp; CERTIFIED COPY OF GST DRC-07 REFERENCE NO. ZD0303240270418 DATED 24.03.2024, FOR FY- 2018-19 RESPECTIVELY.</p>
8.	<p>DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM</p> <p>NA</p>
9.	<p>DETAILS OF:</p> <p>a. any security held, the value of security and its date, or</p> <p>b. any retention of title arrangement in respect of goods or properties to which the claim refers</p> <p>NA</p>
10.	<p>DETAILS OF THE BANK ACCOUNT TO WHICH THE AMOUNT OF THE CLAIM OR ANY PART THEREOF CAN BE TRANSFERRED PURSUANT TO A RESOLUTION PLAN</p> <p>KINDLY ISSUE A DEMAND DRAFT IN FAVOUR OF ASSISTANT COMMISSIONER OF STATE TAX, JALANDHAR-1, PAYABLE AT JALANDHAR.</p>

Asstt. Commissioner of State Tax  
Jalandhar-I



**PARTICULARS**

11.	LIST OF DOCUMENTS ATTACHED TO THIS PROOF OF CLAIM IN ORDER TO PROVE THE EXISTENCE AND NON-PAYMENT OF CLAIM DUE TO THE OPERATIONAL CREDITOR	<p>CERTIFIED COPY OF ASSESSMENT ORDER NO. 45 DATED 28.10.2015, FOR FY- 2010-11,</p> <p>CERTIFIED COPY OF ASSESSMENT ORDER NO. 462 DATED 20.11.2019, FOR FY- 2012-13 .</p> <p>CERTIFIED COPY OF ASSESSMENT ORDER NO. 122 DATED 20.11.2023, FOR FY- 2016-17</p> <p>CERTIFIED COPY OF GST DRC-07 REFERENCE NO. ZD030823002574Q DATED 06.08.2023, FOR FY- 2017-18</p> <p>CERTIFIED COPY OF GST DRC-07 REFERENCE NO. ZD0303240270418 DATED 24.03.2024, FOR FY- 2018-19</p>
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Name in BLOCK LETTERS	ANURAG BHARTI
Position with or in relation to creditor	Assistant Commissioner of State Tax, Jalandhar 1,
Address of person signing	Department of Excise & Taxation, Jalandhar, GST Bhawan, Near Regional Passport Office, Jalandhar

\*PAN number, passport, AADHAAR Card or the identity card issued by the Election Commission of India

  
Asstt. Commissioner of State Tax  
Jalandhar-I

## FORM B

### PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

(Under Regulation 7 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

[02/08/2024]

To  
The Interim Resolution Professional,  
[Sh. Rajiv Khurana]  
[1299, Sector 15-B, Chandigarh - 160015]

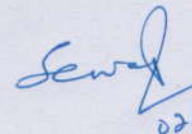
From  
[Assistant Commissioner, Central Goods and Service Tax Division, Jalandhar-I, 4<sup>th</sup> Floor,  
Kendriya Sadan, Surya Complex, Jalandhar - 144008]

**Subject:** Submission of proof of claim.

Madam/Sir,

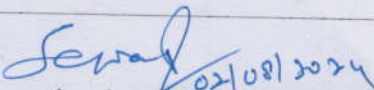
[Assistant Commissioner, Central Goods and Service Tax Division, Jalandhar-I], hereby submits this proof of claim in respect of the corporate insolvency resolution process in the case of [M/s. LAGGAR INDUSTRIES LTD., Sobti Nagar, VPO Nurpur, Pathankot Road, NH 1 Jalandhar - 144012]. The details for the same are set out below:

PARTICULARS		
1.	NAME OF OPERATIONAL CREDITOR	Assistant Commissioner, CGST Division, Jalandhar-I
2.	IDENTIFICATION NUMBER OF OPERATIONAL CREDITOR  (If an incorporated body provide identification number and proof of incorporation. If a partnership or individual provide identification records* of all the partners or the individual)	Central Government Department
3.	ADDRESS AND EMAIL ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE	Assistant Commissioner, Central Goods and Service Tax Division, Jalandhar-I, 4 <sup>th</sup> Floor, Kendriya Sadan, Surya Complex, Jalandhar - 144008 JAL1-GSTJAL@GOV.IN
4.	TOTAL AMOUNT OF CLAIM	RS. 146.10 LAKH + INTEREST

  
02/08/2024



PARTICULARS	
5. DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED.	1. ORDER IN ORIGINAL No. 12/DC/JAL/ST/2014 DATED 01.08.14 2. ORDER IN ORIGINAL No. 46/ST/ADC(P)/LDH/2013 DATED 17.06.2013 3. ORDER IN ORIGINAL No. 15/AC/JAL-1/ST/2022 DATED 30.03.2022 4. ORDER IN ORIGINAL No. 68/DC/J-1/ST/17-18 DATED 28.02.18
6. DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OR ORDER OF SUIT OR ARBITRATION PROCEEDINGS	AS ON DATE APPEALS FILED BY THE PARTY IN ALL THESE CASES ARE PENDING IN CENTRAL EXCISE & SERVICE TAX APPELLATE TRIBUNAL (CESTAT)
7. DETAILS OF HOW AND WHEN DEBT INCURRED	SAME AS PER DETAILS IN COLUMN 5 ABOVE
8. DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	OUT OF TOTAL DEMAND OF RS. 153.53 LAKH AN AMOUNT OF RS. 7.43 LAKH HAS BEEN RECOVERED REMAINING AMOUNT OF RS. 146.10 LAKH IS PENDING RECOVERY ALONG WITH INTEREST.
9. DETAILS OF:  a. any security held, the value of security and its date, or  b. any retention of title arrangement in respect of goods or properties to which the claim refers	Not applicable  Not applicable
10. DETAILS OF THE BANK ACCOUNT TO WHICH THE AMOUNT OF THE CLAIM OR ANY PART THEREOF CAN BE TRANSFERRED PURSUANT TO A RESOLUTION PLAN	CHEQUE DRAWN IN FAVOUR OF 'PAY AND ACCOUNTS OFFICER, JALANDHAR' UNDER CODE 055005
11. LIST OF DOCUMENTS ATTACHED TO THIS PROOF OF CLAIM IN ORDER TO PROVE THE EXISTENCE AND NON-PAYMENT OF CLAIM DUE TO THE OPERATIONAL CREDITOR	LIST ENCLOSED AS ANNEXURE 'A'

  
Signature of operational creditor or person authorised to act on his behalf

Name in BLOCK LETTERS

Sh. SEWA RAM

Position with or in relation to creditor

ASSISTANT COMMISSIONER

Address of person signing

PARTICULARS
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OFFICE OF THE DEPUTY / ASSISTANT COMMISSIONER, CENTRAL GST DIVISION, JALANDHAR-I, 4 <sup>TH</sup> FLOOR, GPAO BUILDING, KENDRIYA SADAN SURYA ENCLAVE, JALANDHAR - 144009.
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\*PAN number, passport, AADHAAR Card or the identity card issued by the Election  
Commission of India